

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

111. I.A. 2068/2020

I.A. 1983/2020

I.A. 894/2020 IN C.P.(IB)-2823(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.03.2024**

NAME OF THE PARTIES: Ultratech Cement Limited
V/s.
Silveroak Commercials Limited.

SECTION 9 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Adv. Avinash Khanolkar a/w Adv. Surekha Yadav for Liquidator.

Ld. Counsel for the Liquidator of the CD along with Liquidator is present and submits that the present applications were filed by the erstwhile RP and will take appropriate steps for bringing on record the name of the Liquidator/Successor. List the matter on **22.04.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//